NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No 1078/2011

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company		Bhatpara Papers Ltd & OrsVersus-The West Bengal Pulpwood Development Corporation Ltd & Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.		UMAR BANERJ		(40) A K. Bangi 5/1/18
0	Ms. Show	Whi Bushnan Ros	(7 0 1	
3	Ms. Sonu	shi Businan Roi eliabolatorit	2) Petitines	5.1.18.

ORDER

Ld. Counsel for the petitioners and the respondents is present.

Both the parties have filed their written submissions.

List it on 01/03/2018 for arguments.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)